

Activity maps for Panchayati Raj Institutions

850. SHRI MANI SHANKAR AIYAR: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government is preparing Activity Maps for the devolution of functions, funds and finances through Centrally Sponsored Schemes to the Panchayati Raj Institutions;

(b) if so, the schemes and programmes which are being covered and which are not and the reasons therefor; and

(c) the deadlines set for the completion of Activity Mapping for the first set of schemes and the subsequent schemes and programmes ?

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI NIHALCHAND): (a) to (c) Yes, Sir. The Ministries/Departments which are implementing Centrally Sponsored Schemes meant for socio-economic development in rural areas, were advised to revise guidelines of the Centrally Sponsored Schemes (CSS) and prepare Activity Mapping for providing roles and responsibilities (*i.e.* funds, functions and functionaries) to Panchayati Raj Institutions (PRIs) in implementation of the schemes. Ministry/Department-wise details of preparation of Activity Mapping for the CSS are given in the Statement (*See below*). No deadlines have been set for completion of Activity Mapping for remaining Schemes/Programmes of various Ministries/Departments.

Statement***The Ministry/Department-wise details of preparation of Activity Mapping for the CSS***

Sl. No.	Ministry/Department	Name of the Scheme
1.	Ministry of Rural Development	(i) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) (ii) Indira Awas Yojana (IAY) (iii) National Rural Livelihood Mission (NRLM)
2.	Ministry of Drinking Water and Sanitation	(i) National Rural Drinking Water Programme (NRDWP) (ii) Nirmal Bharat Abhiyan (NBA)
3.	Ministry of Health and Family Welfare	National Rural Health Mission (NRHM)

Sl. No.	Ministry/Department	Name of the Scheme
4.	Ministry of Agriculture	(i) National Horticulture Mission (NHM) (ii) National Food Security Mission (NFSM) (iii) National Mission of Oilseeds and Oil Palm (NMOOP) (iv) National Mission on Agriculture Extension and Technology (NMAET) (a) Sub-Mission on Agriculture Extension (b) Sub-Mission on Information Technology (c) Sub-Mission on National Mission on Seeds and Planting Material (d) Sub-Mission on National Mission on Agriculture Mechanization (v) National Mission for Sustainable Agriculture (NMSA) (vi) Rashtriya Krishi Vikas Yojna (RKVY)
5.	Ministry of Human Resources and Development	Sarva Shiksha Abhiyan (SSA)
6.	Ministry of Water Resources	(i) Accelerated Irrigation Benefits Programme (AIBP) (ii) Command Area Development and Water Management (CAD&WM) (iii) Repair, Renovation and Restoration of Water Bodies (RRR)
7.	Ministry of Women and Child Development	Integrated Child Development Services (ICDS)
8.	Ministry of Tribal Affairs	Special Central Assistance to Tribal Sub-Plan 104-112 (SCA to TSP) and Article 275(1) of the Constitution

Activity mapping for Centrally Sponsored Scheme

851. SHRI MANI SHANKAR AIYAR: Will the Minister of PANCHAYATI RAJ be pleased to refer to answer to Starred Question 189 given in the Rajya Sabha on 21st July, 2014 and state:

(a) what further action has been taken by Ministries other than the eight mentioned on Activity mapping for their Centrally Sponsored Schemes (CSS); and